

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 7 JUL 1993

APPLICATION NO(s). 316 of 1993.

Applicant(s) Smt. Radhamma vs. Respondent(s) Secretary MoA
Agriculture & Others

- ① Smt. Radhamma
w/o. Late, M. Siddappa
II, A-type CPWD Quarters,
Doonur, Bangalore-71
- ② Dr. M. S. Nagaraja, Advocate,
No. II, 2nd floor, 1st cross,
Sujatha Complex,
Gandhinagar, Bangalore-9
- ③ The Soil Survey Officer,
All India Soil and Land use Survey,
124/95/2, 615 Main, 5th Cross,
Malleswaram, Bangalore-3
- ④ The Chief Soil Survey Officer,
All India Soil and Land use Survey,
IARI Building, New Delhi-110012
- ⑤ Secretary, MoA, Agriculture, New Delhi.
- ⑥ Sri. M. Vasudeva Rao,
C.G.S.C., High Court Bldg,
Bangalore.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 21-6-93.

Received
On

Ac for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Received 17/7/93

Date

Office Notes

Orders of Tribunal

VR (MA)/ANV (MJ)
21.6.93

Parties are present through their respective counsel. Shri MV Rao for the respondents produces a copy of appointment order stating that the applicant was appointed with effect from 7.4.93. Shri Sridhar for the applicant submits that as the applicant is already appointed the application may be disposed of as not pressed. Accordingly the application is disposed of.

Sd-

Sd-



MEMBER (J)

VR. / / MEMBER (A)

TRUE COPY

Parikh
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
21/5/93